

The Minister of Finance (Shri C. D. Deshmukh): (a) I would invite the attention of the hon. Member to the reply I gave to Question No. 67 on the 21st May, 1952, when I stated that the only difference between the Plan of the Government of India included in the Revised Colombo Plan and the Five-year-plan is that the probable expenditure on development for an additional year, not covered by the latter, is included in the former.

(b) The Draft Five-year Plan published in July, 1951, envisaged a development expenditure of Rs. 1,943 crores over the five years on Public Account. Extended to the sixth year, the figure increases to Rs. 2,334 crores.

Dr. Ram Subhag Singh: May I know whether the external assistance contemplated under the Five Year Plan would also increase with the conversion of that Plan into a six year plan?

Shri C. D. Deshmukh: Yes, Sir, *pro rata*.

Dr. Ram Subhag Singh: By what amount?

Shri C. D. Deshmukh: Approximately *pro rata*.

DEFENCE SCIENCE ORGANISATION

***389. Shri Velayudhan:** Will the Minister of Defence be pleased to state:

(a) whether a conference of Scientists was held under the auspices of the Defence Science Organisation; and

(b) if so, what were the results of the deliberations of this Conference?

The Minister of Defence (Shri Gopalaswami): (a) Yes.

(b) The Conference afforded an opportunity to scientists in Universities and in the different parts of the Defence organisation to come together and exchange ideas on various scientific problems concerning the Defence Services.

Shri Punnoose: May I know whether that conference was a conference of Indian scientists alone or foreign scientists had also taken part in it?

Shri Gopalaswami: I believe they were practically all Indian scientists.

Shri Punnoose: May I know whether those Indian scientists were invited in their individual capacity or as representatives of certain organisations?

Shri Gopalaswami: I think some of them were invited in their individual

capacity but I believe some others represented certain organisations.

Shri Nambiar: May I know whether the question of production of atom bomb was also concerned in that conference?

Mr. Speaker: Order, order. Next question.

DESHMUKH AWARD

***390. Shri B. R. Bhagat:** Will the Minister of Finance be pleased to state:

(a) whether the Government of Bihar asked for the revision of the Deshmukh Award of 1950 in regard to the division of Income-tax Pool and share in lieu of payment of export duty on jute and jute-products;

(b) if so, the reasons advanced by the Bihar Government for the same; and

(c) the decision, if any, taken by the Government of India on the request of the Bihar Government?

The Minister of Finance (Shri C. D. Deshmukh): (a) to (c). As the hon. Member is aware, this matter is now under enquiry by the Finance Commission and Government's decision can be taken only after receipt and consideration of the Commission's recommendations. Government are not aware of the contents of the representation submitted by the Government of Bihar to the Commission.

Shri B. R. Bhagat: May I know whether the Finance Commission is likely to pay a visit to Bihar to examine these points in the near future?

Shri C. D. Deshmukh: I am not in a position to answer the question. The Finance Commission determine their tour programme—it is very likely they will visit Bihar before they finish.

U. N. TECHNICAL ASSISTANCE

***391. Shri S. N. Das:** Will the Minister of Finance be pleased to state:

(a) what are the terms and conditions of the Technical Assistance Pact recently entered into between India and the U.N.;

(b) how much India will have to contribute towards the common fund financed by the voluntary contributions by participating Governments; and

(c) the benefits that India will be deriving from the Pact?